

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 9th MAY, 2024, 10:30 A.M.

**IA (IBC)/30/GB/2023
IA (IBC)/31/GB/2023
IA (IBC)/32/GB/2023
IA (IBC)/33/GB/2023
IA (IBC)/114/GB/ 2023 In IA (IBC)/32/GB/2023
IA (IBC)/56/GB/2022**

In CP (IB)/23/GB/2022 Connected with CP (IB)/1290/KB/2018

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

In the Matter of	Punjab National Bank Vs JAS Infrastructure & Power Limited
Under Section	U/s 7 of IBC, 2016

For Petitioner (s)	: Mr. Jishnu Chowdhury, Adv, Mr. Shaunak Mitra, Adv. Mr. Saptarshi Mandal, Adv. Mr. A. Sandaliya, Adv.	}	For Liquidator
For Respondent (s)	: Mr. Souritra Ganguly, Adv. Mr. Chitresh Saraogi, Adv. Mr. Sandeep Bajaj, Adv.	}	For R-1 ----- For R-3

ORDER

Both sides Counsel present.

Matter adjourned to **13.06.2024** for arguments.

Sd/-
Satya Ranjan Prasad
Member (Technical)

Sd/-
H.V. Subba Rao
Member (Judicial)